

695

IN THE HON'BLE NATIONAL GREEN TRIBUNAL
NEW DELHI

O.A. 145/2024

IN THE MATTER OF:

Friends v. Union of India & Ors.

Applicant.

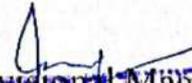
Vs.

Union of India and others.

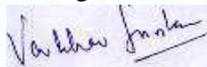
Respondents.

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Sub-Divisional Magistrate,
Jalandhar & Spiti, District,
Himachal Pradesh.

Through Counsel



Vaibhav Srivastava (Advocate)

696



IN THE HON'BLE NATIONAL GREEN
TRIBUNAL NEW DELHI

O.A. 145/2024

IN THE MATTER OF:

Friends v. Union of India & Ors.

Applicant.

Vs.

Union of India and others.

Respondents.

COMPLIANCE STATUS REPORT ON
BEHALF OF THE SUB-DIVISIONAL
MAGISTRATE, KEYLONG IN COMPLIANCE
WITH ORDER DATED 13.10.2025 PASSED
IN O. A. No. 145 of 2024.

MAY IT PLEASE YOUR LORDSHIP:

1. That, the above-captioned matter is pending for adjudication before this Hon'ble Tribunal and is listed for hearing on 16-01-2026.
2. That it is submitted with utmost respect and in faithful compliance of the directions issued by this Hon'ble Tribunal vide order dated

SUB DIVISIONAL MAGISTRATE
KEYLONG
175112

ATTESTED
NORBURAM
NOTARY
Keylong L&S (H.S.)



13.10.2025, the present status report-cum-affidavit is being tendered, delineating the comprehensive measures, strategic interventions, and tangible outcomes achieved by the SADA, Keylong till the date of filing this status report, in the spheres of environmental preservation, sustainable resource management, and public sensitization.

3. It is respectfully submitted that the undersigned visited the Material Recovery Facility at Koksar along with concerned revenue officials and found that the MRF plant Koksar is situated at a distance of approximately 40 meters from the bank of river Chandra. The distance report obtained from concerned Village Revenue Officer (Patwari) is annexed as Annexure R-I and its translated copy is annexed as Annexure R-I/T.

4. Pursuant to the directions of the Hon'ble Tribunal, a fresh inspection was conducted regarding littering of solid waste. It is respectfully submitted that a minimal and

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 SUB DIVISIONAL MAGISTRATE
 KEYLONG

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sporadic presence of solid waste has been observed in the side drains along the Sissu-Koksar Road, opposite the North Portal of the Atal Tunnel. The entire stretch is presently being cleaned by the Gram Panchayat, Koksar. Further, a mechanism for regular monitoring and maintenance is being put in place to ensure that no such recurrence takes place in the future.

- 5. It is further respectfully submitted that a small quantity of littered or dumped solid waste has been observed in the vicinity of the BRO residential premises situated near the bank of River Chandra. The said waste is being removed by the Gram Panchayat through a special cleanliness drive. All necessary efforts are being undertaken to ensure that the water quality of the river is not adversely affected.
- 6. It is further submitted that during inspection, a limited quantity of solid waste was observed in Shakas Nallah. Upon verification, at site, it appeared that the said waste had been dumped by unidentified individual

**SUB DIVISIONAL MAGISTRATE
LANSUI AT KEYLONG - 176122**

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Keylong, I & S (H.P.)**

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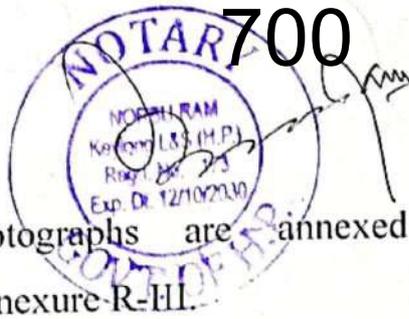


persons, and not by any authority or agency.

To prevent any further illegal dumping at the said location, it has been decided to secure the site by way of fencing. In this regard, necessary steps have been initiated to obtain a detailed cost estimate through JE, BDO office, Keylong for fencing of the site. Further a plan has been formulated for removal of the existing waste from the site and securing the area post-removal, so as to prevent such dumping in the future. (Copy of estimate submitted by BDO Keylong is Annexed as Annexure R-II.). Furthermore, as an immediate preventive step to ensure non-recurrence of dumping in Shakas nallah and Billing nallah warning boards prohibiting dumping of waste have been installed at both locations. Pursuant thereto, with respect to identification of violators the maintenance of already existing CCTV cameras is underway. Proposal for installation of more CCTV cameras is under consideration so as to enable effective monitoring and deterrence against unscientific disposal of waste. Important

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SUB DIVISIONAL ENGINEER
 WATER AT KEYLONG - 194003



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photographs are annexed herewith as Annexure R-III.

7. That it is respectfully clarified that the Material Recovery Facility (MRF) at Billing is fully operational. The facility remains locked only during periods when no waste is received, and such locking is purely operational in nature. Upon receipt of solid waste, the facility is promptly opened, and after due processing, the recovered waste is transported to Ultratech Cement Plant, Bagheri, Nalagarh for final disposal. Further, pursuant to the joint inspection conducted on 5th January, 2025 along with the officials of Regional Office, HPPCB, the waste which was earlier stored within the facility has been transported to the Ultratech Cement Plant, Nalagarh. At present, the facility is fully prepared to receive and process the subsequent quantities of solid waste, thereby ensuring that no accumulation or environmental risk exists at the site. The photographs of the facility showing its

SUB DIVISIONAL REGISTRAR
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present condition are annexed as Annexure-IV.

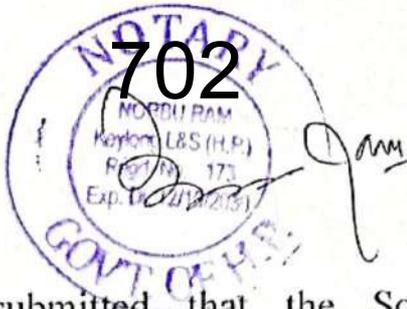
8. It is submitted that the office of the SDM, Keylong remains committed to ensuring strict adherence to the Solid Waste Management Rules, 2016. Regular inspections, monitoring, and coordination with SADA Keylong and other concerned authorities are being carried out to ensure continued compliance.

9. It is submitted that SADA has ensured the institutionalisation of source-segregated waste collection systems in three (03) Gram Panchayats falling under SADA, Keylong, thereby extending organized waste-management coverage to a significant proportion of the Sub Division's populace. Although, the waste observed at various locations of Keylong appears to be the result of individual acts of littering by tourists/commuters at roadside locations and nallah edges, despite availability of door-to-door collection and designated waste handling mechanisms.



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Keylong L&S (H.P.)

SUB DIVISIONAL MAGISTRATE
LAHAUL AT KEYLONG - 175102



(7)

10. It is submitted that the Solid Waste Management Centre at Koksar is presently being operated by Healing Himalayas Foundation, while the Solid Waste Management Centre at Billing near Keylong is fully functional under the aegis of Swachh Bharat Mission and SADA Keylong jointly. A proposal for establishment of a Wet Waste Collection Centre at Daalang—equipped with mechanized segregation and composting units along with sanitary landfilling modules—is under process. The operations at Material Recovery Facility, Koksar have temporarily been withheld by Healing Himalayas Foundation owing to challenges and constraints posed due to winter season.

11. It is submitted that through coordinated initiatives with educational institutions, Self-Help Groups (SHGs), and local NGOs, approximately 120 metric tonnes of non-biodegradable waste have been collected and processed during the period October-

SUB DIVISIONAL COMMISSIONER
LANSUI AT KEYLONG - 175122

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December, ensuring scientific disposal and minimizing landfill dependency.

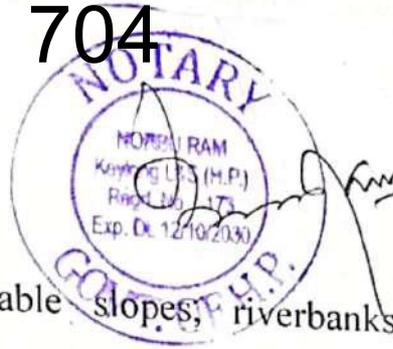
12. That, it is respectfully submitted that district-wide public awareness initiatives, under the banner "My Waste, My Responsibility," are being implemented with the objective of instilling behavioural transformation and reinforcing civic responsibility towards sustainable and scientific waste management practices. During the course of the current period after last October, Pass intensive cleanliness drive was conducted at the Bara Lacha Pass by the District Administration. Furthermore, a proposal has been formulated and is under consideration for undertaking the cleaning and restoration of the Shakas Nallah in collaboration with a reputed Non-Governmental Organizations (NGO) in the forthcoming period.



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13. That, it is submitted that under the Van Mahotsav Abhiyan-2025, 100 indigenous saplings comprising Deodar and Seabuckthorn species have been planted

SUB DIVISIONAL REGISTRAR
LADANG, AT KEYLONG - 171002



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across vulnerable slopes, riverbanks, and barren terrains to promote ecological restoration.

14. That, it is submitted that a GIS-enabled Forest Monitoring Interface is being established in collaboration with the Forest Department to facilitate real-time tracking of plantation survival and vegetative regeneration.

15. That, it is submitted that an amount of ₹69,60,000 to the Keylong Development Block during the current financial year as received from the Government. The rehabilitation of traditional irrigation channels (Kuhals) in Keylong, Sub-Division has revived indigenous irrigation systems and strengthened agrarian sustainability.

16. That, it is submitted that a comprehensive water quality assessments undertaken across all habitations reveal conformity with the prescribed BIS parameters.

17. That, it is submitted that rainwater harvesting structures installed in public institutions under the Jal Shakti Abhiyan are

SUB DIVISIONAL REGISTRAR
LAKHAUL AT KEYLONG - W.D. 173

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Keylong LBS (H.P.)

being operationalised and maintained by duly constituted local committees.

18. That, it is submitted that the Continuous Ambient Air Quality Monitoring Station (CAAQMS) at Keylong is functional, registering Air Quality Index (AQI) levels largely within the "Good" category during October, 2025. Periodic vehicular emission-control drives and eco-tourism sensitization programmes were also organized for transporters, hoteliers, and local entrepreneurs.

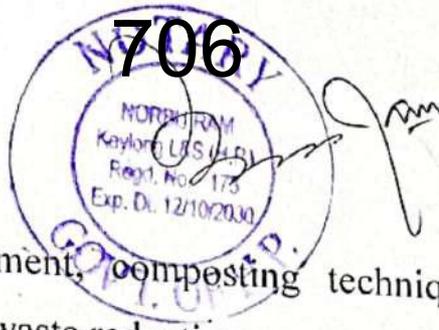
19. That, it is submitted that solar water-heating systems are being installed in Government institutions and rest houses, leading to measurable reductions in conventional energy consumption.

20. That, it is submitted that the SADA, in collaboration with the Departments of Forests, Education, and Rural Development, has convened multi-stakeholder environmental awareness workshops and training programmes for Panchayat Secretaries and field officers on solid-waste



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SUB DIVISIONAL REGISTRAR
LAMPAL AT KEYLONG - 175102



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management, composting techniques, and plastic-waste reduction.

21. That, it is respectfully submitted that due to severe climatic conditions, rugged topography, and prolonged snow cover often impede periodic waste collection and monitoring in higher altitudes. Human-resource limitations and seasonal workforce migration further constrain continuous supervision and maintenance of decentralized systems.

22. It is submitted that SADA Keylong has resolved to achieve 100% segregation at source across all SADA local bodies by December 2026, and to finalize and notify the SADA Environment Action Plan (SADA EAP) incorporating climate-resilient strategies, biodiversity conservation, and pollution-abatement measures. Monthly inter-departmental environmental review meetings shall be institutionalized from January 2026 at Sub Divisional Level.

23. It is submitted that the efforts are being made by SADA Keylong to conceptualize

SUB DIVISIONAL REGISTRAR
LAMAUL AT KEYLONG - 173 13

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Keylong L&S (M.P.)

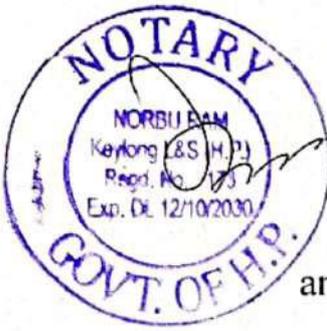
and implement "Zero-Waste Panchayat Model" in Lahaul Sub Division envisaging complete elimination of single-use plastics and strengthening community-based composting initiatives. It is respectfully stated that the present incumbent has joined as Sub-Divisional Magistrate, Lahaul, at Keylong on 18.12.2025. Upon assuming charge, the undersigned has taken cognizance of the subject matter and is making earnest and proactive efforts to resolve the issue in accordance with law. It is further submitted that meetings of the Sub-Divisional Advisory Committee (SADA), Keylong, shall be convened on an urgent basis for necessary deliberation and appropriate action.

That, the contents of this Status Report from paras 1 to 23 are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom and the submissions made herein are bona fide

SUB DIVISIONAL MAGISTRATE
LAHAUL AT KEYLONG - 175112

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Keylong L.S. (H.P.)





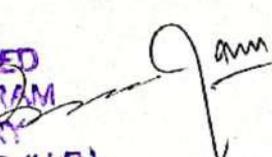
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and in faithful adherence to the judicial mandate.

It is, therefore, most respectfully prayed that the present Status Report may kindly be taken on record.


Sub-Divisional Magistrate,
Lahaul & Spiti District,
Keylong (H.P.)

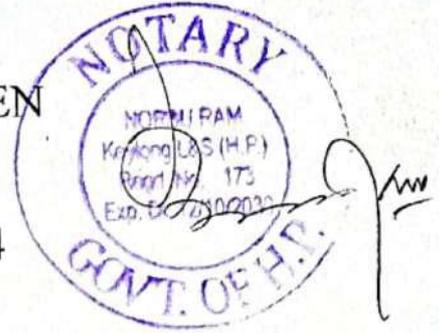

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NOTARY
Keylong L&S (H.P.)

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IN THE HON'BLE NATIONAL GREEN
TRIBUNAL NEW DELHI

O.A. 145/2024



IN THE MATTER OF:

Friends v. Union of India & Ors.

Applicant.

Vs.

Union of India and others.

Respondents.

AFFIDAVIT.

I, Kunika Akers , daughter of Shri Shammi Akers,
aged 30 years, resident of R/o Village Dobhi, P.O
Puid, Tehsil & District Kullu, Himachal Pradesh
PIN code -175101, presently posted as Sub
Divisional Magistrate, Lahaul at Keylong,
District Lahaul and Spiti Himachal Pradesh, do
hereby solemnly affirm and state on oath as
under:

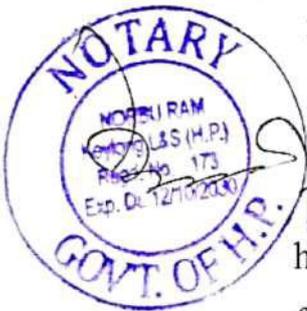
SUB DIVISIONAL MAGISTRATE
LAHAUL AT KEYLONG - 175101

ATTESTED
NORBU RAM
NOTARY
Keylong L&S (H.P.)

Handwritten signature of the notary.

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1. That I am well conversant with the facts and circumstances of the present case and is therefore, competent to depose about the same.
2. That the accompanying status report has been drafted under my instructions and the contents of same from Para 1 to 23 have been read over, and explained to me in vernacular and admitted by me to be true and correct and nothing material has been concealed therefrom



I, the above-named deponent, do hereby verify that the contents of this Affidavit from para 1 to 2 are true and correct to the best of my knowledge and belief and that nothing material has been concealed therefrom.

ATTESTED
 Noppu Ram
 NOTARY
 Keylong L&S (H.P.)

Verified at Keylong, District Lahaul & Spiti (H.P.), this 14th day of January, 2026.

23
 Certified that the above was dictated & read before me that... day of... 2026 at KEYLONG by... and identified by Shri...
 Certified further that this affidavit has been read & explained in vernacular to the deponent and after admitting the contents of the same to be true the deponent has signed...

DEPONENT
 SUB-DIVISIONAL MAGISTRATE
 JAMES AT KEYLONG - 173001
 Lahaul & Spiti, District,
 Himachal Pradesh.

Accepted filed by
 Sh. Phunchog Dawra SP
 L&S, Keylong P.O.
 V.P.O., Keylong P.O. Lahaul
 Distt Lahaul & Spiti
 (H.P.)

दुरी प्रमाण पत्र

प्रमाणित किया जाता है कि पत्थार बूट सिन्धु तहसील
जिल्ला जिल्ला लाहौर - सिपाही के तहसील सिन्धु के
स्थित MRF प्लॉट से चन्द्रा जमी की River छेव की
दुरी लगभग 40 मीटर होना पाया गया।

[Signature]
W. B. Singh
Tehsil Officer
Distt. J. & S.

Attested

[Signature]

Distt. Officer
Distt. J. & S. Officer
Distt. J. & S. Officer

712 ANK 2023 - R/T

17

DISTANCE CERTIFICATE

Certified that the Material Recovery Facility (MRF) Plant located at Mohal Dimphuk, near Pawar Circle, Sissu, Tehsil Lahaul, District Lahaul and Spiti, is found to be situated at an approximate distance of 40 (Forty) meters from the River bed Chandra.

Place: Koksar
Date: 14/01/2026

Sd/-

Village Revenue Officer,
P/C Sissu, Tehsil Keylong,
District Lahaul and Spiti.

Attested

[Handwritten Signature]

Sub Deputy Commissioner
Lahaul Spiti at Keylong

ANNEXURE-713

18

NAME OF WORK:- C/o Sheet fencing at link road from Shakas Nalla to Zero point link road to Bus stand, G.P. Keylong

S.No.	Particulars of items	No.	L	B	H/D	Quantity	Unit	L.Rate	T.Rate	L.Amount	T.Amount
1	Earth work in excavation by mechanical means (Hydraulic excavator) / manual means in foundation trenches or drains (not exceeding 1.5 m in width or 10 sqm on plan), including dressing of sides and ramming of bottoms. lift upto 1.5 m, including getting out the excavated soil and disposal of surplus excavated soil as directed, within a lead of 50 m. 2.8.1										
		82	0.45	0.45	0.75	12.45	cum				
					Total	12.45	cum	90.39	171.40	1125.00	2134.00
2	Providing and laying, mechanically mixed and vibrated cement concrete (1:4:8 1 cement 4 sand 80 graded crushed stone aggregate 40 mm nominal size) including curing as required at site complete excluding the cost of form work but including all leads and lifts of materials in foundation and plinth and as per direction of Engineer -in -charge. 4.1.8										
		82	0.45	0.45	0.75	12.45	cum				
					Total	12.45	cum				
3	Steel work welded in built up sections/ framed work, including cutting, hoisting, fixing in position and applying a priming coat of approved steel primer using structural steel etc. as required in gratings, frames, guard bar, ladder, railings, brackets, gates and similar works 10.25.2										
	Tube 80x40x4 5.82	82	2.74			224.68	rmt				
					Total	224.68	rmt				
	6.82kg/rmt					1532.32	kg				
	Tube 50x50x4 1.70	3	300.00			900.00	rmt				
						900.00	rmt				
	1.70kg/rmt					1530.00	kg				

Attested

[Signature]

Supd. E-I

Dist. Engr. Keylong
 Lehkar, Keylong

				714	G.Total	3062.32 kg						
						3062.32 kg		30.27	107.45	92696.00	329046.00	
4	Providing and fixing pre-coated galvanised steel sheet roofing accessories 0.50 mm (+0.05%) total coated thickness. Zinc coating 120 grams per sqm as per IS: 277, in 240 mpa steel grade, 5-7 microns epoxy primer on both side of the sheet and polyester top coat 15-18 microns using self drilling/ self tapping screws complete											
		1	300	2.74		822.00 sqm						
					G.Total	822.00 sqm		40.48	592.45	33275.00	486994.00	
	Less 15% C.P. and O.H. charges									Total amount	132335.00	880364.00
											-20750.00	-132055.00
	Add 93.18% CI due to labour enhancement and material enhancement									Total amount	117585.00	748309.00
	Extra cost of material as per annexure (b)											109566.00
												416116.00
	Add 6% for departmental charges									Total amount		1273991.00
												76439.00
										Total amount		1350430.00

Extra cost of materials

Annexure (a)

S.No.	Items	Quantity	Unit	M.Rate	S.Rate	Difference	Amount
1	Steel	31.00	qtl	7500.00	4500.00	3000.00	93000.00
2	Sheet	822.00	sqm	700.00	350.00	350.00	287700.00
3	cement	42.00	bags	470.00	247.00	223.00	9366.00
4	sand	6.00	cum	2300.00	1350.00	950.00	5700.00
5	Aggregate	11.00	cum	3200.00	1350.00	1850.00	20350.00
						Total	416116.00

(Rs. Thirteen Lac Fifty Thousand Four Hundred Thirty Only)

Jun 07, 2015
 Junior Engineer (Dev.)
 Dev. Office Lahaul At Koyla
 Distt. Lahaul Spitti (H.P.)

Attested

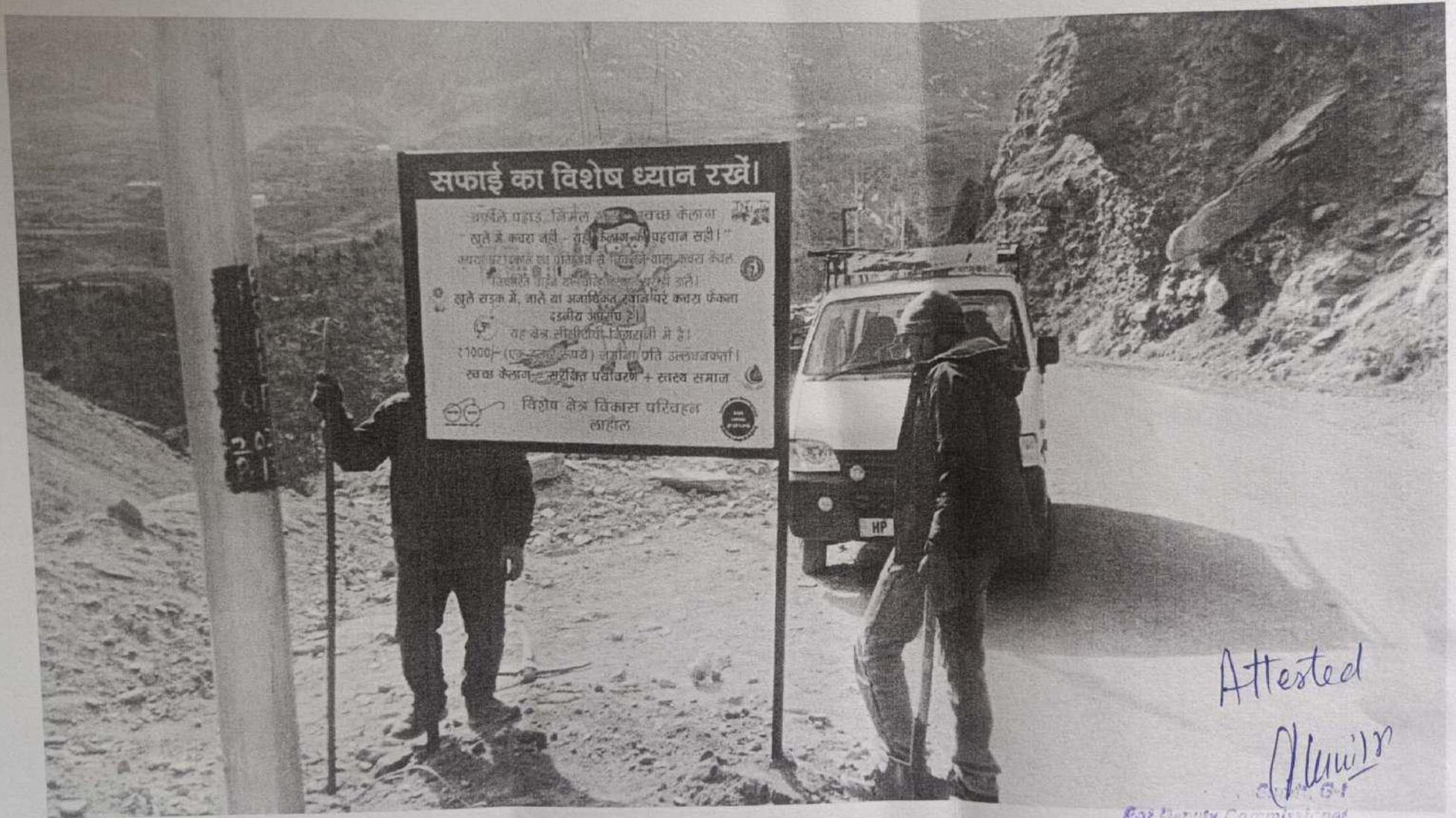
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Distt. Lahaul Spitti (H.P.)
 Koyla



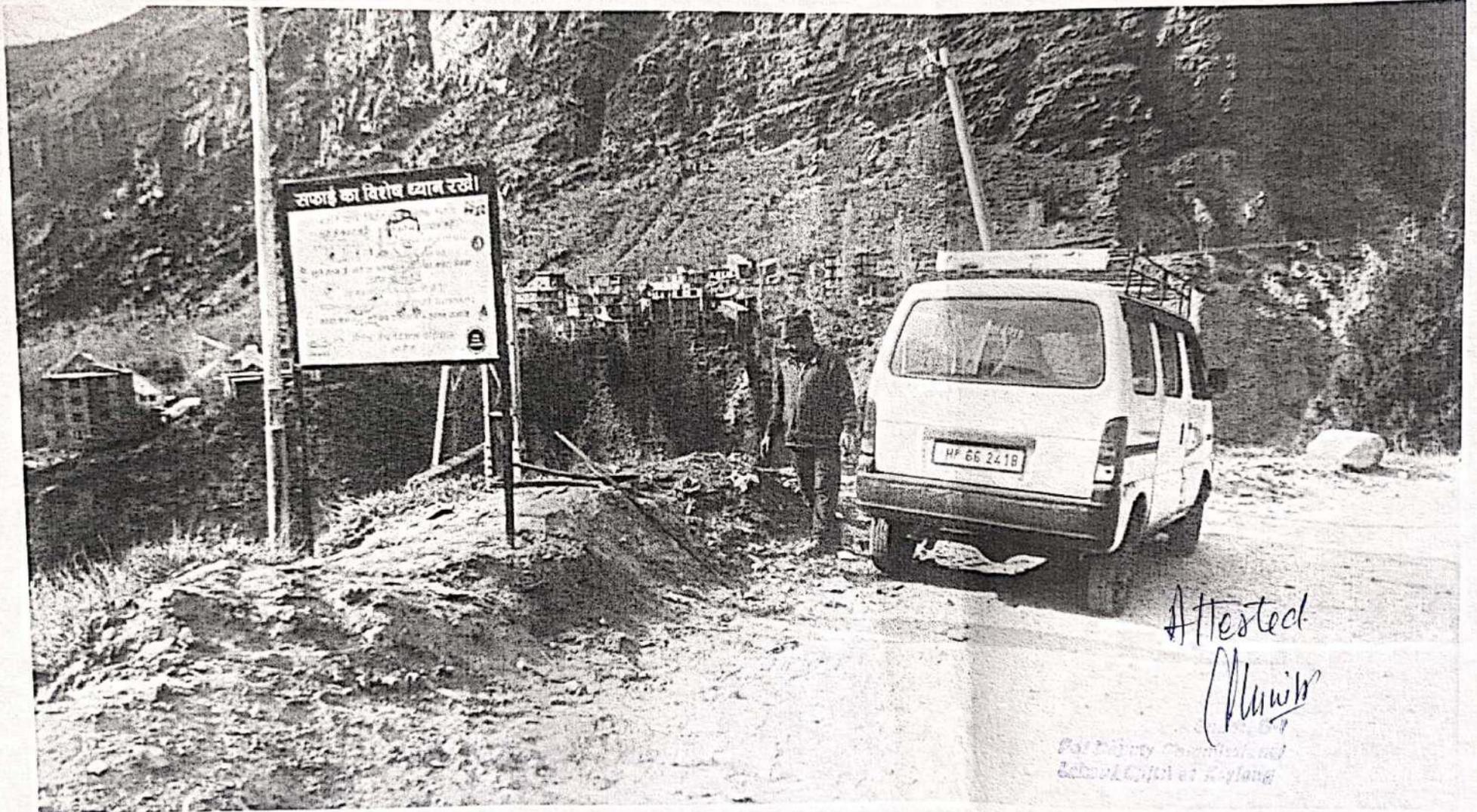
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Supdt. G-1
 For Deputy Commissioner
 Lehul Spital at Keylong



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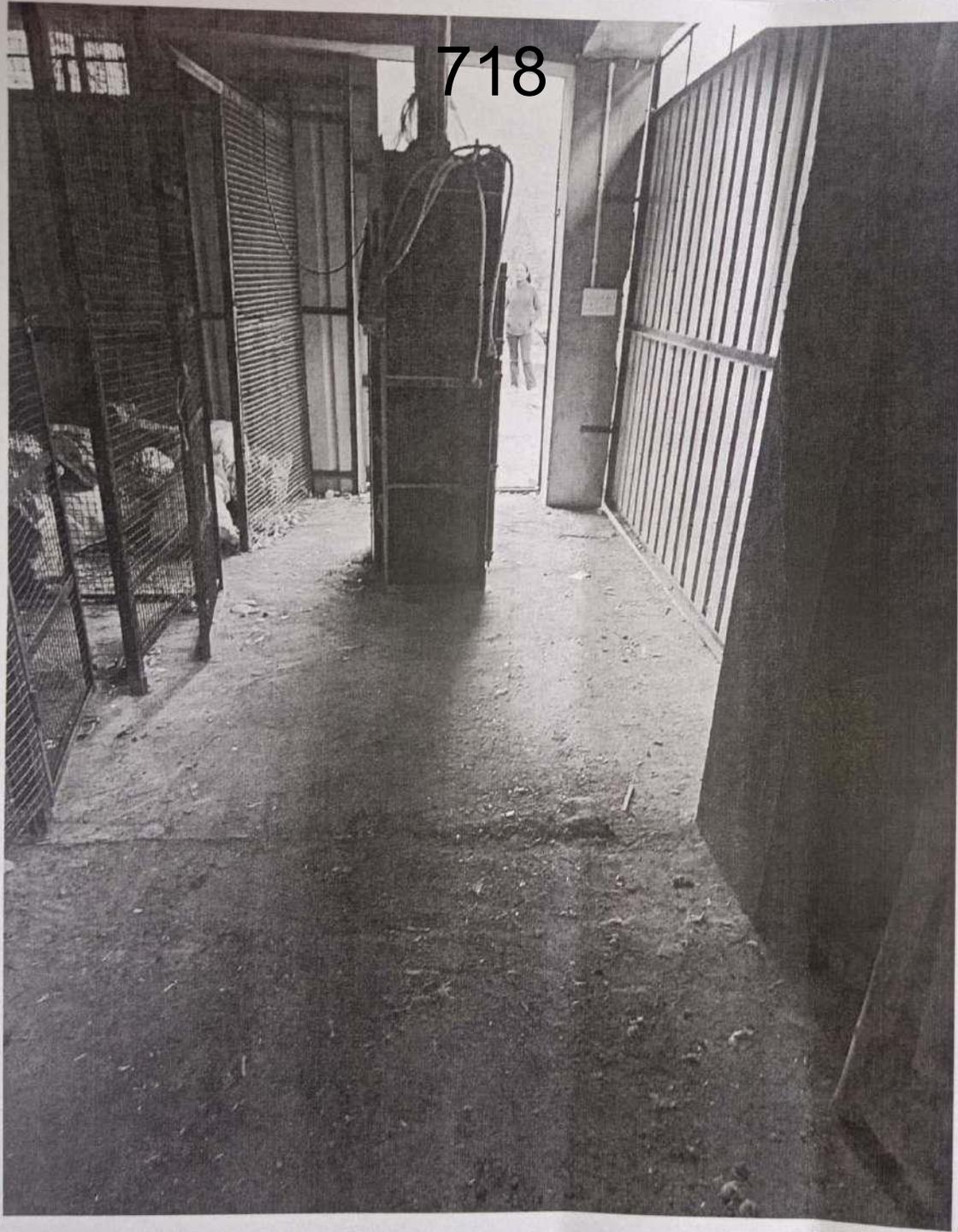
For Deputy Commissioner
 Lahaul, Spiti & Kullu



Attested
Munir

Pat Princy
School, Khyber Pakhtunkhwa

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Samson R-IV 23

Attested

[Handwritten Signature]

Encl. 5-4
For Deputy Commissioner
Luisul Spiti as Keylog